

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA ...../2006 IN WRIT PETITION (CIVIL) NO(s). 19 OF 2004

YASHPAL & ANR.

Petitioner(s)

VERSUS

STATE OF CHHATTISGARH & ORS.

Respondent(s)

Date: 07/03/2006 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner(s)

Mr. Sanjeev Agarwal, Adv. (mentioned by)

Mr. Yunus Malik, Adv.

Mr. Prashant Chaudhury, Adv.

Mr. Lakshmi Raman Singh, Adv.

For Respondent(s)

Mr. Rajesh Srivastava ,Adv

UPON hearing counsel the Court made the following

O R D E R

List on 24th March, 2006.

( RAVI P. VERMA )

Court Master

( KANWAL SINGH )

Court Master